

की एक प्रति जो भारत के राजपत्र दिनांक 17 नवंबर, 1970 में प्रकाशित हुई थी। [Placed in Library. See No. LT-4584/70].

the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

- (2) नियत (किस्म नियंत्रण और निरीक्षण) अधिनियम 1963 की धारा 17 की उपधारा (3) के अन्तर्गत मछली और मछली उत्पादन का नियत (निरीक्षण) संशोधन नियम, 1970 हिन्दी तथा अंग्रेजी संस्करण की एक प्रति जो भारत के राजपत्र दिनांक 25 नवंबर, 1970 में अधिसूचना संख्या एस० ओ० 3801 में प्रकाशित हुए थे। [Placed in Library. See No. LT-4585/70].

12.33 hrs.

COMMITTEE ON PRIVATE MEMBERS
BILLS AND RESOLUTIONS

SEVENTIETH REPORT

SHRI P. G. SEN (Purnea) : I beg to present the Seventieth Report of the Committee on Private Members' Bills and Resolutions.

COMMITTEE ON THE WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

SIXTEENTH AND SEVENTEENTH REPORTS

SHRI BASUMATARI (Kokrajhar) : I beg to present the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :—

12.32 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following messages received from the Secretary of Rajya Sabha :—

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 4) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 8th December, 1970, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1970, which was passed by the Lok Sabha at its sitting held on the 8th December, 1970, and transmitted to

(1) Sixteenth Report on the Department of Social Welfare and Ministry of Health, Family Planning, Works, Housing and Urban Development (Department of Works, Housing and Urban Development)-Housing facilities for Scheduled Castes and Scheduled Tribes.

(2) Seventeenth Report on the Department of Social Welfare and Ministry of Education and Youth Services-Hostel facilities for Scheduled Caste and Scheduled Tribes students.

श्री मोलू प्रसाद : (बांसगाँव) क्रम संख्या 9 के संबंध में मेरा व्यवस्था का प्रश्न है। अध्यक्ष महोदय, मैं आपके माध्यम से चेयरमैन महोदय से जानना चाहता हूँ कि कुल 13४५ और 15४५ रिपोर्ट इन्होंने प्रस्तुत की लेकिन 14४५ का उल्लेख उस में नहीं था। आज 17४५ और 18४५ है लेकिन इन रिपोर्टों की हिन्दी प्रतियाँ जो पहले दी जाती थीं वह कुल

[श्री मोलह प्रसाद]

से बन्द हो गई हैं। मैं चाहता हूँ इस संबंध में आप अपनी व्यवस्था दें।

श्री रवि राय : (पुरी) अध्यक्ष महोदय, इनकी शिकायत तो आप देख लें। पहले हिन्दी की प्रतियाँ मिल जाती थीं लेकिन अब नहीं मिल रही हैं। कम से कम जो प्रतिवेदन हरिजनों के सम्बंध में हों उन की हिन्दी प्रतियाँ तो मिल ही जानी चाहिए। (व्यवधान) ..

श्री प्रकाशवीर शास्त्री : (हापूर) अध्यक्ष जी, राज्य सभा में सभी कागज दोनों भाषाओं में रखे जाते हैं लेकिन लोकसभा में केवल अंग्रेजी में ही रखे जाते हैं। मेरा निवेदन है कि आप अपने सचिवालय से इतना अवश्य कह दें कि जो राज्य सभा की परम्परा है वह लोकसभा में भी आनी चाहिए कि दोनों भाषाओं में सारे कागज रखे जायें। (व्यवधान)...

COMMITTEE ON SUBORDINATE
LEGISLATION

SEVENTH REPORT

SHRI N. K. SANGHI (Jodhpur) : I beg to present the Seventh Report of the Committee on Subordinate Legislation.

STATEMENT RE : NEVILLE
MAXWELL'S BOOK "INDIA'S
CHINA WAR"

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : Mr. Speaker, Sir, On 9th November 1970, I informed the House that I had asked my Ministry to investigate whether the quotations mentioned in the House out of Maxwell's book or other quotations in this book were from three other published books (by Gen. Kaul, Brig. Dalvi and Shri Mankar) or they were from outside. I had also stated that I would share whatever results may be which come out of this investigation as early as possible.

Maxwell's book refers to a very large number of events and documents. It draws a number of inferences from them. Investigation shows that he has drawn heavily upon the three publications mentioned earlier. There are a number of passages which can not be traced to these publications. There are a number of sources on which Maxwell appears to have relied for the material and the inferences contained in these passages. On the basis of such studies as have been made, the possibility of Maxwell having direct or indirect access to classified papers and the possibility of some breaches of Official Secrets Act having been committed cannot be excluded. I am therefore, having the matter investigated closely by CBI. After this investigation if any breach of any provisions of the Official Secrets Act is disclosed, appropriate action will be taken against the persons responsible for such breaches.

SHRI NATH PAI (Rajapur) : May I make a submission? You have withheld my privilege motion against the Defence Minister on replies arising from the question which was raised on 9th of last month. This is a very clever statement. It is a very fine example of "Naraya, Kunjarava." In one place the Minister says: "There are a number of passages which cannot be traced to these publications". Passages is not exactly the correct word to be used; they are quotations put in inverted commas. The word passage is likely to give a totally different idea to the House and to you in reaching a judgment. Later on the Minister says: "It is difficult to say conclusively.....See the guarded way in which the statement is worded; those who have helped him to draft it deserve credit....."..... on the basis of such studies as have been made as to whether Maxwell had any direct or indirect access to classified papers". Then the next sentence is added perhaps to mollify the Lok Sabha and an agitated public opinion: "the possibility of some breaches of the official secrets Act having been committed cannot be excluded. I am, therefore, having the matter investigated closely by CBI."

SHRI JAGJIVAN RAM : You are reading that; you have not listened to what